



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 24-7-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/177/IB/2018  
PETITION NUMBER : CP/540/IB/2017  
NAME OF THE PETITIONER(S) : SREEDHAR CLEARING SERVICE PVT LTD  
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK LTD&2  
UNDER SECTION : 60

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

|   |   |                |   |
|---|---|----------------|---|
| ① | SREENIK.S - JAIN                        | Petitioner     |  |
|   | Edward James i/b<br>Gyan Anandh Mangala | Counsel for CP |  |

ORDER

Counsel for Petitioner present. Counsel for Corporate Debtor present. Heard the submissions. **Order is reserved.**

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)